

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.08.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013.

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**ORDER**

1. C.P. 1014/MB/2019

At the request of both sides, list this matter on 09.09.2019.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)